

ITEM NO.104

Court 13 (Video Conferencing)

SECTION II-B

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CRIMINAL APPEAL NO(S). 2490/2014

CHHOTE LAL

APPELLANT(S)

VERSUS

ROHTASH & ORS.

RESPONDENT(S)

Date : 18-01-2022 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MR. JUSTICE ABHAY S. OKA

For Appellant(s) Mr. Anjani Kumar Mishra, AOR
Ms. Hardeep Kaur Mishra, Adv.
Mr. Praveen Mishra Adv.
Dr. Pratyush Nandan Adv.

For Respondent(s) Mr. Chinmoy Khaladkar, Adv.
Mr. B. K. Pal, AOR

Mr. Dinesh Chander Yadav, AAG
Dr. Monika Gusain, AOR

UPON hearing the counsel the Court made the following
O R D E R

Let the learned counsel for the appellant may prepare a brief synopsis and make it available to the learned Counsel for the respondents as well.

List the matter after four weeks.

(POOJA SHARMA)
COURT MASTER (SH)

(BEENA JOLLY)
COURT MASTER (NSH)